PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD ::

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	"E-Courts Programme" to all the Judicial Officers from all cadres working in the State of Telangana (excluding the Officers working on deputation)													
	scheduled to be held on 25.03.2023 (Saturday) from 10.00 am to 1.00 pm													
	through Virtual Mode from Telangana State Judicial Academy, Secunderabad – <i>Relief Arrangements</i> – ORDERS – ISSUED.													
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READ:	1.									d, dated		.03.202	3 from	n the
		Dire	ctor, re	angar	ia state	Judici	al Aca	ademy	, secu	nderaba	α.			

2. High Court's Proceedings in Order Roc.No.655/SO/2022 dated 09.03.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.1170/2023-B.SPL., DATED: 21.03.2023

The following **02** Master Trainers mentioned in Column No.2, are hereby nominated vide High Court's proceedings 2th read above, to conduct ECT_16_2022 Outreach programme on "*E-Courts Programme*" to all the Judicial Officers from all cadres at their respective places working in the State of Telangana (excluding the Officers working on deputation) scheduled to be held on **25.03.2023 (Saturday)** from **10.00am to 1.00pm** through Virtual Mode from Telangana State Judicial Academy, Hyderabad, the High Court made the following in-charge arrangements:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER				
(1)	(2)	(3)				
1.	SRI R.RAGHUNATH REDDY, I Additional District and Sessions Judge-cum- Metropolitan Sessions Judge-cum-Additional Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, <i>Medchal-Malkajgiri District</i> <i>at Malkajgiri.</i>	Principal District and Sessions Judge - cum-Family Court, Medchal-Malkajgiri District <i>at Malkajgiri.</i>				
2.	SRI. G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited –Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad.	IX Additional Chief Metropolitan Magistrate, Hyderabad.				

The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said training programme.

** In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District and Sessions Judge / Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

..Contd.2.

NOTE: The proceedings placed in the High Court's Web Site <u>http://tshc.gov.in.</u> The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.

REGISTRAR (VIGILANCE)

То

- 1. The Officers and In-charge Officers.
- 2. The Registrar General, High Court for the State of Telangana, Hyderabad.
- 3. The Director, Telangana State Judicial Academy, Secunderabad.
- 4. The Metropolitan Sessions Judge, Hyderabad.
- 5. The Prl. District and Sessions Judge, Medchal-Malkajgiri District.
- 6. The I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Malkajgiri.
- 7. The Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited-cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad.
- 8. The IX Additional Chief Metropolitan Magistrate, Hyderabad.
- 9. The Pay and Accounts Officer, Hyderabad.
- 10. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

11. THE SECTION OFFICERS :

a)	Special Officer Section	b)	Vigilance Cell	c)	E-Section
d)	Work Review Cell	e)	O.P.Cell	f)	B-Section
g)	Accounts Section	h)	Computer Section	i)	D-Budget Section

High Court for the State of Telangana at Hyderabad.

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